

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.02/(MAH)/2014
CA No.

CORAM:



Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES: Mrs. Archana Gaikwad

V/s.
M/s. Arviyas Fashions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398, 58-59 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
11.	Mrs. Adv. Sagar Advocate a/w Adv. Archana Suresh	Advocate for Respondent Nos. 2 to 6	
2)	R.T. Raj Guroo	Advocate for Petitioners	

Order

C.P. No. 02/241-242/CLB/MAH/2014

1. Counsels from both the sides are present. A request for adjournment is made which is granted.
2. As per the convenience of both the sides, case adjourned to 8th November, 2016.
Pronounced in the court and duly noted by both the sides.

Dated: 05.10.2016

Sd/-
Shri M.K. Shrawat
Member (Judicial)